

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P No. 133 of 2015

Krishnanandan Mallik @ Krishnanand Mallik
... Petitioner
Versus
The State of Jharkhand through Vigilance Opp. Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mrs. J. Mazumdar, Advocate
For the Vigilance : Mr. P.K. Appu, Spl. P.P.

Order No.05 Dated- 29.06.2020

Heard the parties through video conferencing.

Learned counsel for the petitioner prays for time.

Prayer for time is allowed as the last chance.

List this criminal miscellaneous petition six weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)